



Government of Kerala

Abstract

General Administration Department – Covid 19 containment activities permission to open Tea, Cardamom, Coffee, Oil Palm, Cashew and Clove plantations for essential farming activities – granted - orders issued

.General Administration (Secret Section) Department
GO (Ms) No. 59/2020/GAD Thiruvananthapuram, dated 03/04/2020

Read: 1. GO (Ms) 49/2020/GAD dated 23.03.2020
2. Letter No. ENF 413/2020 dated 02/04/2020 from the Labour Commissioner, Thiruvananthapuram

ORDER

The Labour Commissioner vide letter read above has informed that the Tea, Cardamom, Coffee, Oil Palm, Cashew and Clove Plantations in the State are facing a hazardous situation due to the stoppage of harvesting, processing, storage, irrigation and other plant protection activities consequent to the lock down. To overcome the situation the Labour Commissioner requested permission to open the above mentioned categories of plantations observing all the safety norms.

In the above circumstances, Government are pleased to accord permission to open and operate the Tea, Cardamom, Coffee, Oil Palm, Cashew and Clove Plantations in the State subject to the following conditions:-

Tea Plantation

- (i) Only the employees who are now residing in the 'lines' within the plantations shall be employed for the work. No employee from outside the 'lines' shall be employed at any circumstance
- (ii) Plucking and its processing in the factory alone shall be permitted
- (iii) Only one employee shall be engaged for harvesting in a block consisting of ½ acre
- (iv) Transportation is allowed for shifting products from factory to warehouses
- (v) Irrigation and pesticide application can be done
- (vi) Mustering should be avoided
- (vii) Demarcate the space for weighing tea leaves at a distance of 8 (eight) feet and weighing shall be done strictly controlling the employees to maintain the distance.

Cardamom Plantation

- (i) One employee can be engaged for 1 (one) acre cardamom plantation for irrigation and essential pesticide application
- (ii) No employee from neighbouring States shall be employed.

Coffee Plantation

Employees shall be engaged for irrigation and essential pesticide application.

Oil Palm Plantation

- (i) 4 (four) employees shall be engaged for 15 (fifteen) acres of plantation
- (ii) Harvested crop shall be shifted to the yards and shall be processed in the factories situated within the plantation.

Cashew Plantation

Cashew fruits shall be collected engaging one employee in one hector and the fruits shall be stored in yards within the plantation.

Clove Plantation

Crop shall be collected by engaging 3 (three) employees for 1 (one) acre .

In addition to the above, all the regulations issued in connection with containment of Covid-19 in the State and those issued by Chief Inspector of Plantation especially for plantation sector shall be complied with scrupulously. The Chief Inspector of plantations will monitor and ensure that the conditions specified above are scrupulously followed.

(By order of the Governor)
Tom Jose
Chief Secretary

To

The State Police Chief, Thiruvananthapuram
The Labour Commissioner, Thiruvananthapuram.
All District Collectors
All District Police Chiefs
Chief Inspector of Plantation, Kottayam
Industries Department
Agriculture Department
The Director, I&PRD, Web & New Media
Stock File / Office Copy.

Forwarded /By order


Section Officer